

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/294/CAA/2018

PETITION NUMBER : TP(HC)/CAA/121-124/17

NAME OF THE TRANSFEROR : SINDYA INFRASTRUCTURE DEVELOPMENT CO.
PVT LTD
SINDYA PROPERTIES PVT LTD
SINDYA AQUA MINERALE PVT LTD


NAME OF THE TRANSFERRE : KALPATHARU ENTERPRISES PVT LTD

UNDER SECTION : RULE 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

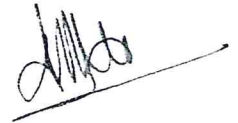
1. Ms Lakshmi
Subramanian.

PCS.



2. K. MANIVANNAN.

Authorized Representative
for OZ



ORDER

PCS representing the Applicant present. Representative of Official Liquidator present. Both prayed for adjournment. At request, matter is adjourned. **Put up on 31.08.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

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(CH. MOHD. SHARIEF TARIQ)
Member (Judicial)